

(Rs. in lakhs)

STATE/UT	1991-92	1993-94	1994-95	1995-96	GRANT NO.OF SCERT
UTTAR PRADESH	—	—	—	25.00	25.00 1
WEST BENGAL	—	—	—	—	—
A & N ISLAND	—	—	—	—	—
CHANDIGARH	—	—	—	—	—
DADRA & NAGAR HAVELI	—	—	—	—	—
DAMAN & DIU	—	—	—	—	—
DELHI	—	—	25.00	—	25.00 1
LAKSHDWEEP	—	—	—	—	—
PONDICHERRY	—	—	—	—	—
INDIA	5.00	37.50	170.00	270.00	482.50 18

**Lifting of price control on
Dextropropyphen and Captopril.**

4099. DR. D. VENKATESHWAR
RAO: Will the Minister of CHEMICALS
AND FERTILIZERS be pleased to
state:

(a) whether Pharmaceutical Major
Wockhardt. Ltd. had made an appeal to
Government to lift price control on
Dextropropyphen and Captopril;

(b) if so, whether Government have
considered the request;

(c) whether Government have
accepted the demand; and

(d) if not, the main reasons therefor?

THE MINISTER OF STATE OF THE
MINISTRY OF CHEMICALS AND
FERTILIZERS (SHRI SHEES RAM
OLA): (a) Yes, Sir.

(b) to (d) The two proposals were
considered in detail by the Government
and the Government has decided not to
grant exemption from price control to
M/s. Wockhardt. Ltd. in respect of these
two bulk drugs on techno-economic
grounds.

**Formulation of action Plan to check
Pollution**

4100. SHRI IQBAL SINGH: Will the
Minister of ENVIRONMENT &
FORESTS be pleased to state:

(a) whether Government propose to
formulate an action plan to check
polluted emissions, inadequate sanitation,
chemical accidents and urban dirt;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps being taken by
Government in the matter?

THE MINISTER OF STATE OF THE
MINISTRY OF ENVIRONMENT AND
FORESTS (CAPT. JAI NARAYAN
PRASAD NISHAD): (a) to (d) The
major sources of pollution in cities are
due to emissions from industrial
operations and vehicular traffic. The
industrial emissions are regulated under
Air (Prevention and Control of Pollution)
Act, 1981 through State Pollution Control
Boards/Pollution Control Committees (in
Union Territories). The statutory
responsibility for management of
sanitation and solid wastes generated in
urban areas lies with the Municipal
Corporations/Committees. The prerequi